

GOVERNMENT OF INDIA

MINISTRY OF COAL

RAJYA SABHA

QUESTION NO 07.03.2011

ANSWERED ON

PHASED EXTRACTION OF COAL FROM PROHIBITED AREAS .

1096

Smt. Gundu Sudharani

Will the Minister of COAL be pleased to state :-

- (a) whether it is a fact that the Ministry has turned down the Planning Commission's recommendation to allow phased extraction of coal from prohibited areas;
- (b) if so, the details of the recommendation and the reasons for such a decline; and
- (c) how the above refusal by the Ministry would impact the power generation in the country in the coming years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF COAL

(SHRI PRATIK PRAKASHBAPU PATIL)

(a) No, Sir.

(b) & (c) Does not arise in view of answer given in part (a) of the question.